

Through FAX

(J.H.C. Sch. 1-7)

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From:

Jitendra Prasad Singh,
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/NJA/I/2018-19/Apptt.

Letter No. _____/Apptt.

Dated: _____

To,

The Director,
National Judicial Academy,
Bhadbhada Road, Suraj Nagar P.O.,
Bhopal – 462044 (M.P.).

Sub.:- **Regarding nominations of Judicial Officers for NJA Programme for the Academic Year 2019-20 for the months from October to December, 2019.**

Ref.:- Your letter nos. NJA/Dir./Ac.Prog./2019-20/3222 dated 07.09.2019 & NJA/Dir./P-1187/2019/3505 dated 17.09.2019.

Sir,

With reference to the letters on the subject noted above, I am directed to inform that the Court has been pleased to nominate the Judicial Officers of the State of Jharkhand for attending the training programme as mentioned in the tabular chart for the Academic Year 2019-20 from October to December, 2019 in the following manner:-

Prog. No.	Programme Date	Name of the Programme	Nature of Programme	Participants to be nominated	Participants' Name
P-1172	04-06 Oct., 2019 (03 days)	Refresher Course for NDPS Courts	Regular	NDPS Court Judges	(i) Sri Ravi Ranjan, Distt. & Addl. Sessions Judge-cum-Spl. Judge, CBI, Dhanbad (ii) Sri Surendra Nath Mishra, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi
P-1187	08-10 Nov., 2019 (03 days)	Seminar for Principal District and Sessions Judges on Constitutional and Administrative Law	Regular	Principal District and Sessions Judges	(i) Sri Pradeep Kumar Srivastava, Principal Secretary-cum-Legal Remembrancer, Law (J) Department, Ranchi (ii) Sri Navneet Kumar, Judicial Commissioner, Ranchi
P-1188	15-17 Nov., 2019 (03 days)	Workshop for Additional District Judges	Regular	Additional District Judges	(i) Sri Sambhu Lal Shaw, Distt. & Addl. Sessions Judge, Garhwa (ii) Sri Rasikesh Kumar, Distt. & Addl. Sessions Judge, Latehar
P-1189	15-21 Nov., 2019 (07 days)	Orientation Program for Junior Division Judges	Regular	Junior Division Judges	(i) Ms. Veena Kumari, Addl. Civil Judge (Jr. Div.), Dhanbad (ii) Sri Anuj Kumar, Addl. Civil Judge (Jr. Div.), Ranchi
P-1190	22-24 Nov., 2019 (03 days)	Workshop on Negotiable Instruments Act, 1881	Regular	Magistrates	(i) Sri Ashok Kumar, Addl. Civil Judge (Jr. Div.), Rajmahal (Sahebganj) (ii) Ms. Archana Mishra, Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Saraikela
P-1191	23-24 Nov., 2019 (02 days)	Orientation Program on Cases Concerning Persons Residing Abroad	Regular	Additional District Judges	(i) Sri Anand Prakash, Distt. & Addl. Sessions Judge, Daltonganj (ii) Sri Ramesh Chandra, Distt. & Addl. Sessions Judge, Giridih

P-1193	06-08 Dec.,2019 (03 days)	Refresher Course for CBI Courts	Regular	CBI Court Judges	(i) Sri Arvind Kumar Pandey, District & Addl. Sessions Judge-cum-Spl. Judge, CBI, Dhanbad (ii) Sri Martand Pratap Mishra, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi
P-1194	21-22 Dec.,2019 (02 days)	Workshop on Juvenile Justice (Care and Protection of Children) Act, 2015	Regular	Magistrates	(i) Sri Ravi Shanker Pandey, S.D.J.M.-cum-Judge I/c, Chatra (ii) Sri Ajay Bishu Minz, J.M. 1 st Class, Deoghar

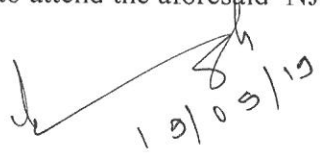
This is for your information and needful.

Yours faithfully,
Sd/- J.P. Singh
Registrar (Administration)

Memo No. 3510 /Apptt.

Dated Ranchi the Sept 19, 2019

Copy forwarded to the Principal District & Sessions Judges, Dhanbad / Garhwa / Latehar / Sahebganj / Saraikela / Daltonganj at Palamau / Giridih / Chatra / Deoghar and the Judicial Commissioner, Ranchi for information & needful / the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on this Court's website / Officers concerned for information and needful with a direction to follow the "Joining Instructions" of NJA, which is available on NJA website as also you are permitted to attend the aforesaid NJA programme.


19/09/19
Registrar (Administration)